



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 15.09.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024 (With Defects) Part Heard	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	Utsav Trivedi	PBA Srinivasan Srishti Bansal Sumit Swami Aanchal Pundir-R1
2.	Comp. App. (AT) (Ins) No. 1405-1406 of 2022	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.	Mohit Fereshte Sethna Niharika Aggarwal	Mahima Singh Deepak Khurana Shreyanshi Srivastava-R2 Ashish Verma
3.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023	Committee of Creditors of Shree Maheshwar Hydrel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	Deepak Khurana	Abhishek Puri- R1 Aakarshan Sahay- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar